

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

29. I.A. 1692/2022

IN

C.P.(IB)-1569(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Sherif Travell & Cargo Services (p)Ltd.

V/s

Real Estate Cargo Express Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**06.07.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)